

08.0.2000

Hon'ble Mr. Rafiq Uddin J.M.
 Hon'ble Mr. S. Biswas A.M.

Name for the applicant, Sri Lalji Sinha
 Proxy counsel for ~~Sri Lalji Sinha~~
 Sri Amit Shalekar for the respondents.
 Misc. App. No. 3977/2000 has been moved
 by the respondents purporting to be under
 Section 24 C.A.T. Procedure Rules for
 extending further time of four months
 to complete the departmental enquiry
 against the petitioner given vide order
 dated 28.3.2000 while finally
 disposing of the present O.A. The
 applicant has not filed any
 objection against the same hence it is
 allowed and the respondents are
 directed to complete the enquiry
 within three months from today.

Copy order may be given as per
 rules to the counsel for the respondents

S
 A.M.

Ru
 J.M.
 A.M.

Beaufort of each
 gpi
 for Amt. Shalekar
 11/8/2000